

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19322/2020

(Arising out of impugned final judgment and order dated 13-05-2019 in CRLA No. 1503/1989 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SALIG RAM YADAV

Respondent(s)

(IA No.112468/2020-CONDONATION OF DELAY IN FILING and IA No.112476/2020-EXEMPTION FROM FILING O.T.)

Date : 18-11-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter along with SLP(Crl.) No. 10732 of 2019.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)